Written Answers to

Action against companies listed on BSE

652. SHRI AHAMED HASSAN: Will the Minister of CORPORATE AFFAIRS be pleased to state:

(a) whether any complaint has been received by the SFIO against any Company/ Companies listed on BSE and NSE;

- (b) if so, the details of the action taken by the SFIO; and
- (c) whether any investigation has been ordered, if so, the outcome of the same?

THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI P. P. CHAUDHARY): (a) to (c) Serious Fraud Investigation Office (SFIO) receives various complaints against listed/unlisted companies.

During the last five years and current year, the Government has assigned investigation to SFIO into the affairs of 29 listed companies, out of which investigation has been completed in respect of four companies. Prosecutions in all the said four companies have already been filed.

Complaints received in SFIO

653. SHRI AHAMED HASSAN: Will the Minister of CORPORATE AFFAIRS be pleased to state:

(a) whether Serious Frauds Investigation Office (SFIO) has received complaints against Nirav Modi, Mehul Choksi, ICICI and L&T;

- (b) if so, the details of the action taken by the SFIO;
- (c) whether any probe has been ordered; and
- (d) if so, the outcome of the probe?

THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI P. P. CHAUDHARY): (a) to (d) Serious Fraud Investigation Office (SFIO) receives various complaints against companies. Complaints have been received against Mehul Choksi, ICICI and L&T.

Based on examination, the Ministry has ordered investigation on 17.02.2018 into the affairs of 114 entities directly or indirectly associated with Nirav Modi and Mehul Chinubhai Choksi and their family members by SFIO. The matter is presently under investigation.